NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/291/ (IB)/2017

NAME OF THE PETITIONER(S)

: BHARATHI AIRTEL LTD

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATIONS

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Sarika Jahan Cunsul En Respondent.
2) R. Parthasarathy Counsel for the Petitioner Madhan Babu

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner prayed for adjournment in order to satisfy this Bench that he has already made compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016, as per the order came to be passed on 07.06.2017. Put up on 24.07.2017 at 10.30 A.M.

(-v= fager ple) and (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)